

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.147/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company		Akshay Jain & Anr -Versus- Misrilall Properties Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	Representative (IN CAPITAL		of	Signature v

1. AKHILESH KU. SHRIVASTAVA, APV.) 2. AKASH SHARMA, Pr. CS Petitioning

1. Ma. JILHNU SAHA, SR. ADVOCATE

2. Ma. SABYASACHI CHOWDHURY, ABVOCATE

3. MM. DEEPNATH ROY CHOWSHURY, ADVOCATE

H. HJ. RAJARSHI DUTTA, ADVOCATE

S. MS. SHYANTEE DATTA, ADVOCATE

6. Ms. CAMAITA DAS CHOWDHORY, ADVOCATE

01 08 2017 C.P.No.14%/2015 – Tara Jain & Anr. Vs. The Jain China Clay Mines Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) as also respondent(s) are present.

In view of order dated 21.06.2017 having this case being odd number, this may be placed before the Bench No.I.

Fixed on 04.09.2017.

Sd |-MANORAMA KUMARI MEMBER(J)